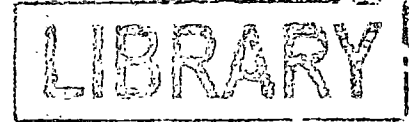


**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**



COURT NO. : 1  
03.09.2021  
C.P.C/350/12/2021  
O.A./350/930/2019

PANKAJ KUMAR GURE  
-V/S-  
MR AJAY BHUSHAN PANDEY & ORS

ITEM NO:22  
FOR APPLICANTS(S) Adv. :

Mr. C. Sinha

FOR RESPONDENTS(S) Adv.:

Mr. D. Banerjee

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for petitioner and alleged contemnors are both present.</p> <p>Ld. counsel for petitioner submits that dues have been released but PPO is yet to be furnished to the petitioner/applicant.</p> <p>Therefore, we direct the authorities to give the PPO to the petitioner/applicant preferably within 10 days from the date of receipt of a copy of this order.</p> <p>Hence, the CPC is dropped. Notices, issued, if any, are also discharged.</p> <p>(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p>(BIDISHA BANERJEE) MEMBER (J)</p> <p>pd</p>